

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

**Item No. 02.**

**IA(I.B.C)/18(MB)2023 IA(I.B.C)/29(MB)2023 IN C.P.(IB)/1260(MB)2022**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Future Ideas Company Limited**

**For FC :** Adv. Ankit Lohia a/w Varun Nathani, Adv. Suchitra Valjee,  
Adv. Rashid Boatwalla, Adv. Riya Kamdar, Adv Riya Vasa  
i/b Manilal Kher Ambala & Co

**For CD :** Sr. Adv. Navroge Seervai, Ms. Petrushka Dasgupt,  
Adv. Mridul Yadav, Mr. Kewal Buddhdev i/b. Link Legal

**IBC under Sec. 7**

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**ORDER**

List on **02.07.2024** for hearing.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**